

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR

#### [VINDHYAVASINI ISPAT INDUSTRIES PRIVATE LIMITED OPERATING IN CASTING OF METALS AT KANDIVALI (EAST), MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Vindhyavasini Ispat Industries Private Limited PAN No.: AADCV4450H CIN: U27310MH2010PTC209729
2.	Address of the registered office	Flat No. 101, OG-III, Oberoi Garden, Thakur Village Off Western Express Highway, Kandivali (E), Mumbai -400101
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Village Vardhha and Village Magathane of Tal. Wada, District-Thane, Maharashtra
5.	Installed capacity of main products/ services	Land admeasuring 49860 Sq Mtr
6.	Quantity and value of main products/ services sold in last financial year	Not Available
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	May be obtained by sending an email to cirp.vvipl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	May be obtained by sending an email to cirp.vvipl@gmail.com
10.	Last date for receipt of expression of interest	20-05-2024
11.	Date of issue of provisional list of prospective resolution applicants	30-05-2024
12.	Last date for submission of objections to provisional list	04-06-2024
13.	Date of issue of final list of prospective resolution applicants	14-06-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19-06-2024

15.	Last date for submission of resolution plans	19-07-2024
16.	Process email id to submit Expression of Interest	cirp.vvipl@gmail.com

SD/-

**Asish Narayan**

IBBI Reg No.: IBBI/IPA-002/IP-N00444/2017-2018/11274

Resolution Professional

4A703, Whispering Palms, Lokhandwala, Kandivali (east) , Mumbai 400101

Vindhyavasini Ispat Industries Private Limited

Email Id: cs.asish@gmail.com, cirp.vvipl@gmail.com

AFA No.: AA2/11274/02/031224/203075

Place: Mumbai

Dated :05.05.2024

**FORMAT C-2**

(For political party to publish in website, newspapers, TV)

Declaration about criminal antecedents of candidates set up by the party

(As per the judgment dated 25th September, 2018 of Hon'ble Supreme Court in WP (Civil) No. 536 of 2011 (Public Interest Foundation &amp; Ors. Vs. Union of India &amp; Anr.)

Name of Political Party: **INDIAN NATIONAL CONGRESS**\*Name of Election **LOK SABHA ELECTION FOR THE PARLIAMENTARY****CONSTITUENCY OF 2 - DHULE FOR THE STATE OF MAHARASHTRA, 2024**Name of State/UT: **MAHARASHTRA**

1	2	3	4		5		
Sr. No.	Name of Constituency	Name of Candidate	A) Pending Criminal Cases		B) Details about cases of conviction for criminal offences		
			Name of Court, Case No. & Status of the Case(s)	Section of the Acts concerned & brief description of offence(s)	Name of Court & Date(s) of Order(s)	Description of offence(s) & punishment imposed	Maximum Punishment Imposed
1.	2- Dhule Parliamentary Constituency	Dr. Shobha Dinesh Bacchav	FIR no. 0086 Chargesheet filed	Offences under Sections 488, 269, 270, 3 of The IPC	N/A	N/A	N/A

\*In the case of election to Council of States or election to Legislative Council by MLAs, mention the election concerned in place of name of constituency.

**Sd/****(Prmod More)**

General Secretary

Organization &amp; Administration

Maharashtra Pradesh Congress Committee

**FORMAT C-2**

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Name of Political Party: **INDIAN NATIONAL CONGRESS**\* Name of Election **LOK SABHA ELECTION FOR THE PARLIAMENTARY CONSTITUENCY OF MUMBAI NORTH CENTRAL****PARLIAMENTARY CONSTITUENCY FOR THE STATE OF MAHARASHTRA, 2024**Name of State/UT: **MAHARASHTRA**

1	2	3	4		5		
Sr. No.	Name of Constituency	Name of Candidate	A) Pending Criminal Cases		B) Details about cases of conviction for criminal offences		
			Name of Court, Case No. & Status of the Case(s)	Section of the Acts concerned & brief description of offence(s)	Name of Court & Date(s) of Order(s)	Description of offence(s) & punishment imposed	Maximum Punishment Imposed
1.	MUMBAI NORTH CENTRAL Parliamentary Constituency	Varsha Eknath Gaikwad	1. FIR No. 104/2024 (Agitation without permission) at Azad Maidan Police Station.	Sec 143, 145, 149, 188 sub sec (3), 135, Mumbai Police Act	N/A	N/A	N/A
			2. FIR No. 160/2023 (Agitation without permission) at Azad Maidan Police Station.	Sec 143, 145 alongwith 37/(3), 135 Mumbai Police Act	N/A	N/A	N/A
			3. FIR No. 285/2023 (Agitation without permission) at Azad Maidan Police Station	Sec 143, 145 alongwith 37/(3), 135 Mumbai Police Act.	N/A	N/A	N/A
			4. FIR no. 251/2023 (Agitation without permission) Chargesheet filed on 16/12/2023 at Chunabhatti Police Station	Sec 143, 145, 341, 188 alongwith 37/(1)(a), 135 Mumbai Police Act.	N/A	N/A	N/A
			5. FIR no. 334/2022 filed at Bandra Police Station, Mumbai for Showing strength in a Sikh samaj religious event.	Sec 37(1)(3) Mumbai Police Act alongwith sec 4, 24 Indian Weapons Act	N/A	N/A	N/A
			6. FIR no. 243/2016 filed at Azad Maidan Police Station, Mumbai for Showing strength in a Sikh samaj religious event.	Sec 143, 341 sub sec 34(1)(d)(e) alongwith sec 134 Mumbai Police Act	N/A	N/A	N/A

\*In the case of election to Council of States or election to Legislative Council by MLAs, mention the election concerned in place of name of constituency.

**Sd/****(Prmod More)**

General Secretary

Organization &amp; Administration

Maharashtra Pradesh Congress Committee



**AXIS BANK LTD.** Branch: Gigaplex, NPC-1, 3<sup>rd</sup> Floor, Mughals Road, TTC Industrial Area, Airoli, Navi Mumbai-400708. [Rule 8(1)] Possession Notice (For Immovable Property)

**Registered Office:-** "Trishul", 3<sup>rd</sup> Floor, Opp Samarsheshwar Temple, Near Law Garden Ellsbridge, Ahmedabad - 380006.

Whereas; the undersigned being the Authorized Officer of the Axis Bank Ltd. (formerly known as UTI Bank Ltd.), Under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated 06.08.2021 in respect of Loan Account Nos. PHR064703811697 / LTR064704531971 calling upon the Borrower/Mortgagor, viz. 1) Anarsi Sirajuddin Mohamad, (Borrower /Mortgagor), 2) Rakshanda S Ansari, (Co-Borrower/Mortgagor/Guarantor/GPOA) to repay the amount mentioned in the notice being Rs. 5,45,25,228/- (Rupees Five Crore Forty Five Lakh Twenty Five Thousand Two Hundred & Twenty Eight Only) as on 05.08.2021, together with further interest thereon at the contractual rate plus all costs, charges and expenses till date of payment within 60 days from the date of the said notice.

The borrower/co-borrower having failed to repay the amount, notice is hereby given to the borrower/ co-borrower/ mortgagor and the public in general that the undersigned has taken Physical Possession of the property described herein below in exercise of powers conferred on him under section 13(4) of the Act read with read with Rule 6 & 8 of the Security Interest (Enforcement) Rules, 2002 on this 29<sup>th</sup> day of April 2024.

The borrower/co-borrower/ mortgagor in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property shall be subject to the charge of the Axis Bank Ltd for an amount Rs. 5,45,25,228/- (Rupees Five Crore Forty Five Lakh Twenty Five Thousand Two Hundred & Twenty Eight Only) as on 05.08.2021, together with further interest thereon at the contractual rate plus all costs, charges and expenses till date of payment.

The borrower's attention is invited to the provisions of Sub Section (8) of Section 13 of the SARFAESI Act, 2002 in respect of time available, to redeem the secured assets.

**Schedule of the Property**

Flat No. 4701, 47th Floor, Of The Said Tower A, Oberoi Esquire Building, Oberoi Garden City, Mohan Gokhale Road, Goregaon (east)-400063. Area Admeasuring: - 138.57 Carpet

Date : 29/04/2024 Place : Airoli, Navi Mumbai Authorized Officer, Axis Bank Ltd.

**FORM G**  
INVITATION FOR EXPRESSION OF INTEREST FOR VINDHYAVASINI ISPAT INDUSTRIES PRIVATE LIMITED OPERATING IN CASTING OF METALS AT KANDIVALI (EAST), MUMBAI (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vindhyavasini Ispat Industries Private Limited PAN No.: AADCV4450H CIN: U27310MH2010PTC209729
2. Address of the registered office	Flat No. 101, OG-III, Oberoi Garden, Thakur Village Off Western Express Highway, Kandivali (E), Mumbai-400101
3. URL of website	Not Available
4. Details of place where majority of fixed assets are located	Village Vardha and Village Magthane of Tal. Wada, District-Thane, Maharashtra
5. Installed capacity of main products/ services	Land admeasuring 49860 Sq Mtr
6. Quantity and value of main products/ services sold in the last financial year	Not Available
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	May be obtained by sending an email to crip.vvpl@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	May be obtained by sending an email to crip.vvpl@gmail.com
10. Last date of expression of interest	20-05-2024
11. Date of issue of provisional list of prospective resolution applicants	30-05-2024
12. Last date for submission of objections to provisional list	04-06-2024
13. Date of issue of final list of prospective resolution applicants	14-06-2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19-06-2024
15. Last date for submission of resolution plans	19-07-2024
16. Process email id to submit EOI	crip.vvpl@gmail.com

SD/- Ashish Narayan  
IBBI Reg No.: IBBI/PA-002/IP-N00444/2017-2018/11274  
Resolution Professional  
4A703, Whispering Palms, Lokhandwala, Kandivali (east), Mumbai 400101  
Vindhyavasini Ispat Industries Private Limited  
Email id: cs.ashish@gmail.com, crip.vvpl@gmail.com  
AFI No.: AA2/11274/02/031224/203075

Place: Mumbai Dated: 05.05.2024

**PNB Housing** Regd. Office:- 9th Floor, Antriksh Bhavan, 22, K G Marg, New Delhi-110001. Phones:- 011-23357171, 23357172, 23705414, Website: www.pnbhousing.com

**Panel Branch :-** PNB Housing Finance Ltd, Office No. 6-B, First Floor, Neel Empress CHSL, Plot No.92-93, Sector 1/S, Near HDFC Circle, New Panvel, Maharashtra - 410206. **Kalyan Branch :-** PNB Housing Finance Limited, Office No-2-3, Third Floor, Swami Tirth Building No. 5, Sheelar Park, Near Khadakpada Circle, Kalyan (West), Maharashtra-421301. **Navi Mumbai Branch :-** PNB Housing Finance Limited, 5th Floor, Flat No. 508-509, Perspolis Building, Sector -17, Vashi, Navi Mumbai, Maharashtra - 401013. **Thane Branch :-** PNB Housing Finance Limited 101/102, First Floor, Building No. 1, Pushpamangal Complex, Near Babubhai Petrol Pump, LBS Marg, Thane West, Maharashtra - 400601.

**POSSESSION NOTICE (FOR IMMOVABLE PROPERTY/IES)**

Whereas the undersigned being the Authorized Officer of the PNB Housing Finance Ltd. under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued demand notices on the date mentioned against each account calling upon the respective borrowers to repay the amount as mentioned against each account within 60 days from the date of notice/date of receipt of the said notices. The borrowers having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken possession of the property/ies described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said Rules on the dates mentioned against each account.

The borrower/s in particular and the public in general is hereby cautioned not to deal with the property/ies and any dealing with the property/ies will be subject to the charge of PNB Housing Finance Ltd. for the amount and interest thereon as per loan agreement.

The borrower's attention is invited to provisions of Sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

Sl. No.	Loan Account No.	Name of the Borrower/Co-Borrower/Guarantor	Date of Demand Notice	Amount Outstanding	Date of Possession Taken	Description of the Property/ies Mortgaged
1.	HOU/PANV/0622/1004/837B.O.	Moin Ansari	07/02/2024	Rs. 1659271.48 (Rupees Sixteen Lakhs Fifty Nine Thousand Two Hundred Seventy One & Forty Eight Paise Only) as on 07.02.2024	29.04.2024 (Symbolic Possession)	Flat No 302, 3rd Floor, Happy Home, Village Ghot, Talaja, Panvel, Maharashtra-410208, Raigad, India.
2.	NHL/KLN/1222/10589/96	Vijay Narayan Sapaliga	07/02/2024	Rs. 2648324.83 (Rupees Twenty Six Lakhs Forty Eight Thousand Three Hundred Twenty Four & Eighty Three Paise Only) as on 07.02.2024	29.04.2024 (Symbolic Possession)	Flat No 305, 3rd Floor, Building No. 3, Satkar Tower, Sai Baba Nagar, Neelkanth Nagar, Hanuman Nagar, Near Shri. K. J. K. Road, Katenanvili Village, Kalyan East, Thane, Maharashtra-421306, Thane, India.
3.	HOU/NAV/0321/8669/57B.O.	Mohammed Ejaz Shaikh	14/02/2024	Rs. 2852114.26 (Rupees Twenty Eight Lakhs Fifty Two Thousand One Hundred Fourteen & Twenty Six Paise Only) as on 14.02.2024	29.04.2024 (Symbolic Possession)	Flat No 404, a Wing 4th Floor, plot No. 1, asha Building, Sai Shanti Park Phase I, panave, panvel Navi Mumbai, raigard (Mh), Maharashtra-410208, raigard (Mh), India.
4.	HOU/THA/0418/5161/78B.O.	Deepa Maruti Lad	14/02/2024	Rs. 1814234.53 (Rupees Eighteen Lakhs Fourteen Thousand Two Hundred Thirty Four & Fifty Three Paise Only) as on 14.02.2024	29.04.2024 (Symbolic Possession)	Flat No. 401, 4th Floor, Amaan Building, Juchandra New Survey No. 285 Old Survey No. 263, Hissa No. 1C Naigaon East, Thane, Maharashtra-401208, Thane, India.
5.	HOU/THA/1221/1345/78B.O.	Saniket Sudhir Deve	07/02/2024	Rs. 3527908.78 (Rupees Thirty Five Lakhs Twenty Seven Thousand Nine Hundred Eight & Seventy Eight Paise Only) as on 07.02.2024	29.04.2024 (Symbolic Possession)	Wing B/17/1704, Sai Satyam Homes, Plot Bearing S No 123 Village Umtrade Tal Kalyan Thane, Near St. Lawrence International school, Thane, Maharashtra-425412, India.

Place: Mumbai, Dated: 29-04-2024 Authorized Officer (M/s PNB Housing Finance Ltd.)

**ICICI Home Finance** Corporate Office: ICICI Home Finance Company Limited ICICI HFC Tower, Andheri - Kurla Road, Andheri (East), Mumbai - 400059, India

Branch Office: ICICI Home Finance Co. Ltd., HFC Tower, Andheri Kurla Road, J.B.Nagar, Andheri(E), Mumbai-400059

[See proviso to rule 8(6)]  
**Notice for sale of immovable assets**

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Symbolic Possession** thereof which has been taken by the Authorized Officer of ICICI Home Finance Company Ltd., will be sold on "As is where is", "As is what is", and "Whatever there is", as per the brief particulars given hereunder.

Sr. No.	Name of Borrower(s)/ Co Borrowers/ Guarantors/ Legal Heirs/ Loan Account No.	Details of the Secured asset(s) with known encumbrances, if any	Amount Outstanding	Reserve Price/ Earnest Money Deposit	Date and Time of Property Inspection	Date & Time of Auction
(A)	(B)	(C)	(D)	(E)	(F)	(G)
1.	Shrikant Shamsunder Biyani (Borrower) Shamsunder Madanlalji Biyani (Co-Borrower) Loan Account No. NHLAT00000819369 & NHBMT00001269438	All that Flat No. 704, situated on seventh Floor in "A" wing of the building known as "Rustomee Elanze co-operative Housing Society Ltd", Mindspace Link Road, situated on C.T.S.No. 1070 & 1070/1, Village Malad (S), Taluka Borivali, Mumbai Suburban District, Malad (West), Mumbai - 400064.	Rs. 2,14,39,972/- April 29, 2024	Rs. 1,92,18,263/- April 19, 21, 830/-	May 13, 2024 11:00 AM 03:00 PM	May 22, 2024 02:00 PM 03:00 PM

The online auction will be conducted on website (URL Link- <https://BestAuctionDeal.com>) of our auction agency **Globe Tech**. The Mortgagors/ notice are given a last chance to pay the total dues with further interest till **May 21, 2024 before 05:00 PM** else these secured assets will be sold as per above schedule.

The Prospective Bidder(s) must submit the Earnest Money Deposit (EMD) RTGS/ Demand Draft (DD) (Refer Column E) at **ICICI Home Finance Company Limited, HFC Tower, Andheri Kurla Road, J.B.Nagar, Andheri(E), Mumbai-400059** or before **May 21, 2024 before 04:00 PM** The Prospective Bidder(s) must also submit signed copy of Registration Form & Bid Terms and Conditions form at **ICICI Home Finance Company Limited, HFC Tower, Andheri Kurla Road, J.B.Nagar, Andheri(E), Mumbai-400059** or before **May 21, 2024 before 05:00 PM**. Earnest Money Deposit Demand Draft (DD) should be from a Nationalized/Scheduled Bank in favor of **"ICICI Home Finance Company Ltd.-Auction"** payable at **Malad**.

For any further clarifications with regards to inspection, terms and conditions of the auction or submission of tenders, kindly contact **ICICI Home Finance Company Limited on 9920807300** or our Sales & Marketing Partner **NexXen Solutions Private Limited**.

The Authorized Officer reserves the right to reject any or all the bids without furnishing any further reasons.

For detailed terms and conditions of the sale, please visit <https://www.icicifhc.com/>

Date : May 05, 2024 Place : Malad Authorized Officer, ICICI Home Finance Company Limited

**मुलांपासून आजोबांपर्यंत एकच निवड**

